

1	2	3
2012		
Fall of Sides (Other than Overhangs)	1	1
Wheeled Trackless (Truck, Tanker, etc.)	1	1
Drowning in Water	1	2
TOTAL	3	4
2013		
Fall of Person from Height/into Depth	1	1
TOTAL	1	1

Note: Data for the year 2012 & 2013 are provisional.

Data for the year 2013 are upto 30.06.2013.

Rehabilitation of migrant bonded labourers from Odisha

1043. SHRI A. V. SWAMY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware that as reported in the print media large number of labourers from Odisha who had migrated to Andhra Pradesh to work in brick kilns have been released as bonded labourers and have returned to Odisha;

(b) if so, the details thereof and the measures taken or proposed to be taken for rehabilitating them under the Bonded Labour System (Abolition) Act, 1976; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (c) According to the information received from the State Government of Odisha, 28 bonded labourers who had migrated from Odisha to Andhra Pradesh have been released from brick kilns in Andhra Pradesh during 2009-2010 to 2011-2012. All these 28 people have returned to Odisha. Out of 28 bonded labourers, 25 labourers belong to Bargarh District and 3 belong to Rayatgada District. District Administration has prepared rehabilitation plan for these released bonded labourers.